|       | WEELKY STATEMNT FOR DESPATCH OF ORDER                                       |               |  |                        |
|-------|---|---------------|--|------------------------|
|       | EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 05.11.2018 TO 09.11.2018 |               |  |                        |
|       |   |               |  |                        |
|       |   |               |  |                        |
| S/NO. | APPEAL NO.  | ORDER NO.     | DATE OF  | DATE ON                |
| /NO.  | AFFEAL NO.  | ORDERIVO      | ORDER  | WHICH ORDER            |
|       |   | ar<br>e       | RECIVED  | DESPATCHED             |
|       |   | *             | FROM THE PS  |                        |
|       |   |               | TO HON'BLE   |                        |
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|       |   | MISC ORDER    |  |                        |
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| - 10  | <u> </u>  | I.O. ORDER    |  |                        |
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<u>Kind Attention</u>:- Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.